

NOTIFICATIONS UNDER NAVY ACT

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): I beg to lay on the Table a copy each of the following Notifications (Hindi and versions) under section 185 of the Navy Act, 1957:—

- (1) S.R.O. 31 published in Gazette of India dated the 25th January, 1975.
- (2) The Navy Leave (Amendment) Regulations, 1975, published in Notification No. S.R.O. 71 in Gazette of India dated the 22nd February, 1975. [Placed in Library; See No. LT-9103/75].

REVIEW AND ANNUAL REPORT OF
HINDUSTAN ZINC LTD, UDAIPUR FOR
9106/75]

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Hindustan Zinc Limited, Udaipur (Rajasthan), for the year 1973-74.
- (2) Annual Report of the Hindustan Zinc Limited, Udaipur (Rajasthan), for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-9107/75.]

COAL MINES LABOUR HOUSING AND
GENERAL WELFARE FUND (RECRUITMENT
TO CERTAIN POSTS AMENDMENT RULES
AND CENTRAL APPRENTICESHIP COUNCIL

(AMENDMENT) RULES

MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): I beg to lay on the Table:—

- (1) A copy of the Coal Mines Labour Housing and General Welfare Fund (Recruitment to certain posts). Amendment Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 88 in Gazette of India dated the 18th January, 1975, issued under article 309 of the Constitution. [Placed in Library. See No. LT-9108/75.]
- (2) A copy of the Central Apprenticeship Council (Amendment) Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 200 in Gazette of India dated the 8th February, 1975, under sub-section (3) of section 37 of the Apprentices Act, 1961. [Placed in Library. See No. LT-9109/75.]

12 55 hrs

MATTER UNDER RULE 377

STAY IN STRIKE BY EMPLOYEES OF
GRINDLAY'S BANK.

SHRI S. M. BANERJEE (Kanpur): Sir, I want to make a submission under Rule 377. The Labour Minister is here.

You must have read in the newspaper, Mr. Speaker, that throughout